## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016 APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015 APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016 AND

APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

Dated: 21<sup>st</sup> February, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

**APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016** 

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 AND

APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015

In the matter of:

JSW Steel Ltd. .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

**APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016** 

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

## **APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016**

In the matter of:

TANFAC Industries Ltd. .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Ms. Sonakshi Malhan

Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

**ORDER** 

List this matter for hearing on <u>19.04.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

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